

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### Petition No. 336/2010

Sub: Determination of transmission tariff for 400 kV 315 MVA Transformer at Bina under WRSS-VI Scheme in Western Region for the period 2009-14.

Date of hearing : 8.3.2011

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : MPPTCL, MSEDCL, GUVNL, Govt. of Goa, Daman and Diu, Dadra Nagar Haveli, CSEB and MPAKVNIL

Parties present : Shri U.K.Tyagi, PGCIL  
Shri Rajeev Gupta, PGCIL  
Shri M.M.Mondal, PGCIL  
Shri S.S.Raju, PGCIL

This petition has been filed for determination of transmission tariff in respect of 400 kV 315 MVA Transformer at Bina under WRSS-VI Scheme in Western Region for the period from 1.4.2009 to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as "the 2009 regulations").

2. The representative of the petitioner submitted that an amount of ₹786.59 lakh has been claimed for projected additional capital expenditure from the date of commercial operation to 31.3.2011 towards balance and final/retention/entry tax payments.

3. The Commission directed the petitioner to file following information on affidavit, latest by 18.3.2011, with an advance copy to the respondents:

(a) Details of number of eligible bidders as per Form-5C of the 2009 regulations; and

(b) Category-wise break-up of the additional capital expenditure towards the balance and final/retention entry tax payments and price variation.

4. Subject to above, order in the petition was reserved.

Sd/-  
(T.Rout)  
Joint Chief (Law)